

DIVISION BENCH
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/62(KB)2024
IN
C.A.(CAA)/131(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

| | |
|------------------|------------------------------------|
| IN THE MATTER OF | LINKPOINT SHOPPERS PRIVATE LIMITED |
| UNDER SECTION | SEC. 230-232 - SECOND MOTION |

Appearances (via video conferencing/physically)

For Applicant

Mr. Sailendra Kumar Tiwari, Adv.
Mr. Hemant Tiwari, Adv.

For respondent no 6

Mr. Pratip Mukherjee, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for applicant seeks one week time to file supplementary affidavit. Time is allowed.
3. Post this matter on **03.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**